

ceived from the Khalasis and Lift Operators of the Administration for raising of their pay scales equating them with their countr-parts in Punjab.

(b) to (d) Do not arise.

Proposals for setting up of industries in Gujarat

2818. SHRI UTTAMBHAI H. PATEL: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received various proposals from Gujarat Government, industrialis's, private and public sectors. during 1 February, 80 to 31 January, 1981 for setting up various small, middle and large scale industries in various parts of Gujarat including Bulsar district and other backward and Adivasis areas;

(b) if so, the details of proposals;

(c) the action taken on each proposal;

(d) the out-come thereof;

(e) how many of the above proposals have been accepted, rejected and are under consideration; and

(f) what facilities and incentives are being given to industries at present and the steps being taken for their enlargement?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): (a) to (e). During the period from 1-2-1980 to 31-1-1981, 252 industrial licence applications were received from various Gujarat State Government and Central Government Undertakings, MRTP companies and others for setting up of industries in the State of Gujarat. The Sector-wise break-up of these applications and their disposal position is given in the Statement enclosed.

(f) The following special facilities are provided by the Central Government for development of industries in the backward areas:

(i) Concessional refinance scheme of Industrial Development Bank of India.

(ii) Central Investment Subsidy.

(iii) Income Tax relief.

(iv) Consultancy for Technical Services.

(v) Interest Subsidy.

(vi) Special facilities for import of raw material.

(vii) Supply of Machinery on concessional terms by the National Small Industries Corporation.

(viii) Transport Subsidy, etc.

Statement

Application received from

Total No. of applications received	No. of applications approved	No. of applications rejected or otherwise disposed of.	No. of applications presently pending
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State Government Undertakings	17	7	9	1
Central Government Undertakings	4	3	1	..
MRTP Companies	34	16	16	2
Non-MRTP Units	197	95	101	1
Grand total :	252	121	127	4